

**Central Administrative Tribunal  
Madras Bench**

**OA 310/00080/2018**

**Dated Wednesday the 25<sup>th</sup> day of September Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member (J)  
&  
Hon'ble Mr. T. Jacob, Member (A)**

C. Senthilkumar  
No. 1/89, Chettikulam  
Valavanthi Combai  
Kosavan Kuttai Post  
Kolappan Naickenpatti (Via)  
Namakkal District – 637 404. .. Applicant

By Advocate **M/s. A. M. Venkatakrishnan**

**Vs.**

1. The Deputy General Manager (H.R.)  
For Chief General Manager  
Bharat Sanchar Nigam Ltd  
Tamil Nadu Circle  
New Administrative Building  
5<sup>th</sup> Floor, No. 16, Greams Road  
Chennai – 600 006.

2. The Accounts Officer  
Principal General Manager  
Bharat Sanchar Nigam Ltd.,  
Salem – 636 007. .. Respondents

By Advocate **Mr. R. Priyakumar**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No representation for the applicant. It is seen that the applicant was not present even on previous occasions i.e. on 05.07.2019 and 05.09.2019. Accordingly the matter was posted under the caption 'For Dismissal' to this day. Even today neither the applicant nor the counsel for the applicant is present. It seems that the applicant is not interested in prosecuting the case. Accordingly the OA is dismissed for default.

(T. Jacob)  
Member (A)

25.09.2019

(P. Madhavan)  
Member(J)

AS